

Declaration of Assets and Liabilities

Year 2020-2021

I, BIKRAM KUMAR, Son of BIRENDRA PRASAD, aged 25 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30000/-	NIL.	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000/-	NIL.	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL.	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	HONDA CD DREAM DELUXE	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	30 gms. GOLD, 40 gms SILVER	NIL.	NIL.	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	FREEZE, WASHING MACHINE, GYCER, LED TV, LAPTOP etc.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ancestral land in joint family	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)	NIL.	NIL.	NIL.	NIL.	NIL.

Bikram Kumar.

	- Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.-ENRPK4508M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Bikram Kumar.

C. Personal Detail

GPF/CPF/PRAN No. :-

11014456529

Gender :-

M

 (M/F)

Date of Birth :-

1	8	1	0	1	9	9	5
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 (DD/MM/YYYY)

Class/Group :-

B

 (A/B/C)

Cadre :-

ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

AURANGABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bikram Kumar

Name of Employee: BIKRAM KUMAR

Place: PATNA

Designation: ASSISTANT

Date: 12/02/2021

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.